

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

WEDNESDAY, THE 15<sup>TH</sup> DAY OF MAY, 2020/25<sup>TH</sup> VAISAKHA, 1942

W.P(C) NO. 9944 OF 2020

PETITIONER:-

SHAJI PETER, S/O KURIAN, AGED 52 YEARS,  
VELAMPARAMBIL HOUSE, KADUTHURUTHY,  
RESIDING AT, 7C - WOODFORD APARTMENT,  
YUVAJANA SAMAJAM ROAD,  
PANAMPILLY NAGAR, KOCHI -682 020.

BY ADVS. SUJITH MATHEW JOSE & CYRIAC KURIAN

RESPONDENTS:-

1. KOOHATTUKULAM MUNICIPALITY,  
REPRESENTED BY THE SECRETARY,

KOOHATTUKULAM PO, ERNAKULAM DISTRICT. PIN:-686 662.

E-MAIL : [KKLMMUNICIPALITY@GMAIL.COM](mailto:KKLMMUNICIPALITY@GMAIL.COM)

2. ROY ABRAHAM,  
CHAIRMAN, KOOHATTUKULAM MUNICIPALITY,

KOOHATTUKULAM PO, ERNAKULAM DISTRICT. PIN:-686 662.

BY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
15.05.2020, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

## ORDER

Admit. Learned Standing Counsel takes notice for 1<sup>st</sup> respondent. Notice by speed post/e-mail to 2<sup>nd</sup> respondent.

2. The petitioner is aggrieved by the proposal of the Municipality to construct an E-toilet close to his property. It is the case of the learned Standing Counsel that the E-toilet is proposed to be constructed on the property which is vested in the Municipality. He also states that the decision to establish the same has been taken in accordance with law. The Standing Counsel shall file a statement/counter affidavit. Post on 29.05.2020.

3. The construction of the E-toilet, if any, undertaken by the Municipality in the meanwhile, will be subject to the result of the writ petition.

**GOPINATH P., JUDGE**

**okb**

## APPENDIX

### PETITIONERS EXHIBITS:

1 .	<u>EXHIBIT P1</u> - TRUE COPY OF THE RECEIPT DATED 28.02.2020 ISSUED BY THE 1 <sup>ST</sup> RESPONDENT TOWARDS TRADE LICENCE FEE FOR THE PERIOD 2020-21.
2 .	<u>EXHIBIT P2</u> - TRUE COPY OF THE LAND TAX RECEIPT DATED 12.02.2020.
3 .	<u>EXHIBIT P3</u> - TRUE COPY OF THE APPLICATION DATED 13.05.2020 SUBMITTED UNDER THE RIGHT TO INFORMATION ACT.
4 .	<u>EXHIBIT P4</u> - TRUE COPY OF THE PHOTOGRAPHS (2 NOS) OF THE PETITIONER'S PETROLEUM OUTLET.